

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION No. 51
To BE ANSWERED ON 21.06.2019

ANGANWADI KENDRAS

51. SHRIMATI RAMA DEVI:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be please to state:

- (a) the total number of functional and non-functional Anganwadi Kendras in the country at present, State/UT-wise including Bihar;
- (b) whether the Anganwadi workers are being paid in time and if so, the details thereof and if not, the reasons therefor,
- (c) the mechanism in place in this regard.
- (d) the amount of remuneration that has been fixed for the Anganwadi workers at present, State/UT – wise including Bihar; and
- (e) the steps taken by the Government to make the non-functional Anganwadi Kendras functional across the country including Bihar?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) The details of sanctioned, operational and non-operational Anganwadi Centres (AWCs) in the country at present, State/UT-wise including Bihar is given at **Annexure-I**;

(b) & (c) Anganwadi Services Scheme is implemented by the States / UTs as per guidelines/instructions issued by Government of India. The role of Government of India is to form guidelines/instructions for scheme implementation, release of funds in the prescribed ratio and monitor the implementation of the scheme. All the issues pertaining to implementation of the scheme including timely payment of the honorarium to Anganwadi Workers (AWWs)/ Anganwadi Helpers (AWHs) rests with the concerned States/UTs.

Payment of honorarium to Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs) is to be made in Direct Benefit Transfer mode through Public Financial Management System/ Integrated Financial Management System/ State Payment Portal;

(d) The Government has, recently, enhanced honorarium of AWWs from 3000/- per month to 4500/- ; AWW at mini –AWCs from Rs.2250/- to Rs. 3500/- per month; AWHs from Rs. 1500/- to Rs. 2250/- ; and introduced performance linked incentive of Rs. 250/- per month to AWHs effective from 1st October, 2018. AWW is also entitled to an incentive of Rs. 500/- per month for using ICDS-CAS under POSHAN Abhiyaan. In addition to the honorarium paid by the Government of India, the respective State/UTs are giving monetary incentives to these workers out of their own resources as per details given at **Annexure-II**.

(e) Government of India sanctions the AWCs on the basis of requirements received from States/UTs. Implementation of the scheme including operationalization of AWCs rests with the States/ UTs. The matter is reviewed by the Government with States/UTs from time to time. The Ministry has been impressing upon the State Governments/ UT Administrations to take required measures for early operationalisation of all sanctioned AWCs.

**STATEMENT REFERRED TO IN REPLY TO PART (a) OF LOKSABHA UN-STARRED
QUESTION NO. 51 FOR 21.06.2019**

Anganwadi Centres Sanctioned, Operational and Non Operational under Anganwadi
Services Scheme Quarter Ending 31 March 2019

Sl.No	State/UTs	No. of Anganwadi Centres		
		Sanctioned	Operational	Non-Operational AWCs
1	Andhra Pradesh	55607	55607	0
2	Telangana	35700	35634	66
3	Arunachal Pradesh	6225	6225	0
4	Assam	62153	62153	0
5	Bihar	115009	99583	15426
6	Chhattisgarh	52474	51215	1259
7	Goa	1262	1262	0
8	Gujarat	53029	53029	0
9	Haryana	25962	25962	0
10	Himachal Pradesh	18925	18925	0
11	Jammu & Kashmir	31938	29599	2339
12	Jharkhand	38432	38432	0
13	Karnataka	65911	65911	0
14	Kerala	33318	33244	74
15	Madhya Pradesh	97135	97135	0
16	Maharashtra	110486	110219	267
17	Manipur	11510	11510	0
18	Meghalaya	5896	5896	0
19	Mizoram	2244	2244	0
20	Nagaland	3980	3980	0
21	Odisha	74154	72587	1567
22	Punjab	27314	27279	35
23	Rajasthan	62010	61974	36
24	Sikkim	1308	1308	0
25	Tamil Nadu	54439	54439	0
26	Tripura	10145	9911	234
27	Uttar Pradesh	190145	187997	2148
28	Uttarakhand	20067	20067	0
29	West Bengal	119481	116107	3374
30	A & N Islands	720	720	0
31	Chandigarh**	450	450	0
32	Delhi*	10897	10897	0
33	Dadra & N Haveli	302	302	0
34	Daman & Diu	107	107	0
35	Lakshadweep	107	107	0
36	Puducherry	855	855	0
	All India	1399697 [1400000 earlier sanctioned by GOI]	1372872	26825

Based on States/UTs level consolidated report.

*253 AWCs surrendered by NCT of Delhi accepted in MWCD vide order no11-33/2015-CD-I Dated 16 November 2018.

** 50 AWCs surrendered by Chandigarh accepted in MWCD vide order no.11-33/2015-CD dated 21 Dec., 2018

**STATEMENT REFERRED IN REPLY TO PART (d) of LOK SABHA UN-STARRED Q. No. 51
for 21.06.2019**

Statement indicating additional honorarium given by the States/UTs to AWWs/AWHs from their own resources (As on 14.06.2019)

S. No.	States/UTs	Additional honorarium given by States/UTs (In Rs.)	
		Anganwadi Workers (AWW)	Anganwadi Helpers (AWHs)
1.	Andaman & Nicobar	3000	2500
2.	Andhra Pradesh	1200	700
3.	Arunachal Pradesh	Nil	Nil
4.	Assam	2000	1000
5.	Bihar	750	375
6.	Chandigarh	2000	1000
7.	Chhattisgarh	2000	1000
8.	Dadra Nagar Haveli	1000	600
9.	Daman & Diu	1000	600
10.	Delhi	6678	3339
11.	Goa	3062-11937*	3000-6000*
12.	Gujarat	3300	1700
13.	Haryana	7286-8429*	4215
14.	Himachal Pradesh	1750	900
15.	Jammu & Kashmir	600	340
16.	Jharkhand	1400	700
17.	Karnataka	5000	2500
18.	Kerala	2000	2000
19.	Lakshadweep	3000	2000
20.	Madhya Pradesh	7000	3500
21.	Maharashtra	2000	1000
22.	Manipur	100	50
23.	Meghalaya	Nil	Nil
24.	Odisha	1000	500
25.	Puducherry	600	300
26.	Punjab	2600	1300
27.	Rajasthan	1724-1736*	1065
28.	Sikkim	2225	1500
29.	Uttarakhand	3000	1500
30.	West Bengal	1300	1300
31.	Uttar Pradesh	1000	500
32.	Nagaland	Nil	Nil
33.	Mizoram	294-306*	150
34.	Tamil Nadu	6750 (that includes pay-2500, GP-500, & DA-3750)	4275 (that includes pay-1500, GP-400, & DA-2375)
35.	Telangana	10500	6000
36.	Tripura	2865	1924